NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 13.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/657/(IB)/2017 NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD UNDER SECTION : 9 RULE 6 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM ROHAN RAJASEKARAN 1. Could for 2. Dovovay mahasi Gy myggy. Coursel for buc.

ORDER

Counsel representing both the parties are present. Counsel for the Respondent filed vakalat. He submitted that there is a chance of settling the matter between the parties and prayed time to make submission in relation to outcome of the talks. At request, time is enlarged for filing counter and hearing submissions. Put up on 11.01.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)

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